

	1st course	2nd course	3rd course	4th course
	May-Oct. 1959	Oct. 1959- Oct. 1960	Nov. 1960- Nov. 1961	From Nov. 1961
(c) Number of candidates who qualified and were selected	1 in IPS.	13 (3 in IAS, 10 in IPS & Central Services).	24 (12 in IAS, 3 in IPS not yet held, 9 in Central Services)	Examination not yet held.
(d) Expenditure incurred	Year	Amount	Rs.	
	1959-60	84,214		
	1960-61	1,06,810		
	1961-62	95,416		

MEMBERS OF U.P.S.C. WHO BELONG TO SCHEDULED CASTES OR SCHEDULED TRIBES

*664. SHRI B. K. GAIKWAD: Will the Minister of HOME AFFAIRS be pleased to state the number of Members of the Union Public Service Commission who belong to Scheduled Castes and Scheduled Tribes?

THE MINISTER OF HOME AFFAIRS (SHRI LAL BARADUR): At present there is no member of the Scheduled Castes or Scheduled Tribes serving on the Union Public Service Commission.

*665. [Transferred to the 3rd September, 1962.]

COMPENSATORY ALLOWANCE IN HIMACHAL PRADESH

*666. SHRI SHIVA NAND RAMAUL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the question of rationalising the compensatory allowance in Himachal Pradesh has been finalised;

(b) if so, whether it has been implemented;

(c) whether the rate of the above allowance is uniform all over the territory or it differs from region to region and station to station; and

(d) if it differs, what is the percentage in different regions or stations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) to (d) The matter is under consideration.

CEMENT FACTORY AT RAJBAN (H.P.)

*667. SHRI SHIVA NAND RAMAUL: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether there is any proposal under consideration of Government to start a cement factory at Rajban, District Sirmur, Himachal Pradesh; and

(b) if so, whether the factory would be run in the public sector or in the private sector and by when the work is likely to be started?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): (a) and (b) An application under the Industries (Development and Regulation) Act, 1951 from a private party for a licence for setting up a cement factory at Rajban in Sirmur District of Himachal Pradesh was approved recently. The party has still to finalise the details of the proposed project.